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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 6101/2019 & CRL.M.A. 41444/2019

HAJI HAYAT MOHD. BHAT

..... Petitioner

Through: Mr. Trideep Pais, Sr. Advocate with

Ms. Tusharika Mattoo and Mr. Sahil

Ghai, Advocates.

versus

AARTI TIKOO

..... Respondent

Through: Mr. Ojaswa Pathak, Advocate.

+ CRL.M.C. 6222/2019 & CRL.M.A. 41838/2019

BASHARAT ALI

..... Petitioner

Through:

Mr. Ojaswa Pathak, Advocate.

versus

AARTI TIKOO

..... Respondent

Through:

Mr. Trideep Pais, Sr. Advocate with

Ms. Tusharika Mattoo and Mr. Sahil

Ghai, Advocates.

CORAM:

HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN ORDER 08.11.2023

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- 1. List on 14.12.2023.
- 2. The trial court is directed to post this case beyond the date of hearing before this court.

DR. SUDHIR KUMAR JAIN, J

NOVEMBER 8, 2023

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